

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 410
CA(CAA)/16/ND/2023

IN THE MATTER OF:

Hans Securities Broking Private Limited And ... Applicant
Jaldhara Merchant Exporters Private Limited
And Sarojini Finance And Investments Private
Limited

Under Section 230-232.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. S. Shiva, Adv. Suman Kumar Jha, Adv. Rishabh
Singh, Adv. Nikhil Verma
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is
adjourned to **02.07.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)